

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 33 of 2021	Vikash Gautamchand Jain Vs. Hemant Shantilal Shah	Honey Satpal	
2.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani
3.	Comp. App. (AT) (Ins) No. 39 of 2021	Raj Kumari Vs. Intec Capital Ltd.	Navin Kumar	
4.	Comp. App. (AT) (Ins) No. 46 of 2021	L & T Finance Ltd. Vs. Essar Shipping Ltd.	Usha Singh	
5.	Comp. App. (AT) (Ins) No. 52 of 2021	Edelweiss Asset Reconstructions Company Ltd. (acting in its capacity as trustee of EARC SC Trust 35) Vs. S. Kumars Ltd.	R.P.Agrawal	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company	Sunil Mund	Sumit Bindal-R1
7.	Comp. App. (AT) (Ins) No. 421 of 2020	Bulusu Bhanu Teja Vs. Vance 7 Health Pharmaceuticals Pvt. Ltd. & Anr.	Mullapudi Rambabu	

8.	Comp. App. (AT) (Ins) No. 809 of 2020	Palm Products Pvt. Ltd. Vs. T.V.L. Narsimha Rao & Anr.	Bhavya Sethi	Shmbo Nandy-R2 T.V.L. Narsimha Rao-RP
9.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Satyender Kumar Rai-R1 Amit Jain-RP
10.	Comp. App. (AT) (Ins) No. 983 of 2020	Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors.	Meghna R.M.	Sandeep Bajaj-R1
11.	Comp. App. (AT) (Ins) No. 05 of 2021	CFM Asset Reconstruction Pvt. Ltd. Vs. Vishram Narayan Panchpor Resolution Professional & Ors.	Ruchi Kohli	

For Hearing

12.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
13.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

14.	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.
		With		
15.	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.

For Hearing

16.	Comp. App. (AT) (Ins) No. 449 of 2020 Part Heard	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
17.	Comp. App. (AT) (Ins) No. 504 of 2020 Part Heard	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3
18.	Comp. App. (AT) (Ins) No. 746 of 2020 Part Heard	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreasha Merla, Member (Technical)

For Hearing

19.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhhar Rao
20.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**